

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : CP/46/2017  
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors  
UNDER SECTION : 241/242

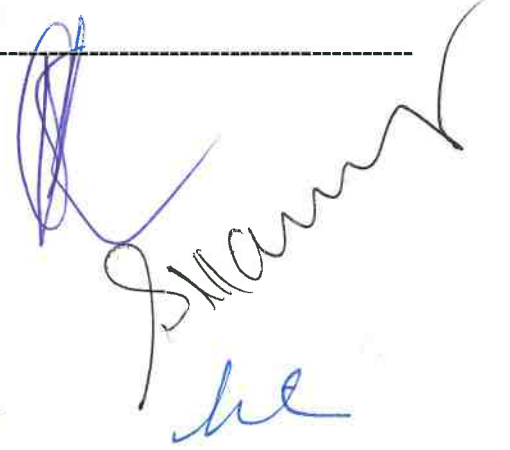
S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR & CO.  
Dr. K.S. Ranichandran P.C.S } for  
S. Manjula Devi - Adv } Petitioners  
M.K. Preethan - Adv  
C. Harishah. - Adv.

2) CIBI VISHNU

COUNSEL FOR  
RESPONDENTS



ORDER

On having both the parties submitted that settlement is likely to happen, at their request, list this matter on 16.12.2019 for reporting settlement on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)  
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)  
Member (Judicial)